

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**O R D E R**

*Imphal, the 16<sup>th</sup> February, 2022*

No. HCM/J-11/2013-A&E(Pt.1)/ : Hon'ble the Chief Justice is pleased to appoint Shri Justice Kh. Nobin Singh, former Judge of High Court of Manipur as Director of Manipur Judicial Academy temporarily for a period of 1 (one) year w.e.f. 12.02.2022 subject to extension of the period for which the post has been created vide Notification No. HCM/J-11/2013-A&E (Pt.I-MJA)/17416-26 of this High Court issued with the concurrence of the Finance Department (PIC), Government of Manipur vide their U.O. No. 138/2014-2015/FD(PIC), dated 22.10.2014 as conveyed by the Secretary (Law), Government of Manipur vide letter No. 16/11/2013-Law(HC), dated 24.10.2014. He shall be entitled to draw monthly pay – *“last pay drawn minus pension”*.

Monthly pay of the Director would be debitable to the Major Head 2014-Administrative of Justice (Non-Plan), Sub Major 00, Minor 102-High Court (charged), Sub-Head 19-High Court of Manipur, Detailed 03-Manipur Judicial Academy, Object 01-Salaries under Grant No. 26-Administration of Justice for the year 2021-2022.

By Order, etc.

Sd/-

**(GOLMEI GAIPHULSHILLU)**  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

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Endt. No. *HCM/J-11/2013-A&E(Pt.1)/26.22-86* Imphal, the 16<sup>th</sup> February, 2022

Copy to:

1. The Director, Manipur Judicial Academy.
2. The Principal Secretary (Finance), Govt. of Manipur.
3. The Accountant General, Manipur.
4. The Commissioner (Law), Govt. of Manipur.
5. The Registrar (Judl.), High Court of Manipur.
6. The Joint Director, Manipur Judicial Academy.
7. The Joint Registrar (Judl.), High Court of Manipur.
8. The Deputy Registrar (Accounts & Planning)/(Admn./PM&P), High Court of Manipur.
- ✓ 9. The System Analyst, High Court of Manipur for uploading the same on the official website.
10. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.  
- For kind information of His Lordship.
11. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir, High Court of Manipur.  
-For kind information of His Lordship.
12. The P.S. to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.  
-For kind information of His Lordship.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.  
- For kind information of His Lordship.
14. The P.S. to Registrar General, High Court of Manipur.
15. The Superintendent (Estt-I), High Court of Manipur.
16. Concerned/Guard File.

*16/2/2022*  
**REGISTRAR GENERAL**  
HIGH COURT OF MANIPUR